

CIRCULAR No. 06/2021

Sub : High Court for the State of Telangana – Stipulation of Dress code to the Judicial Officers in the State – Instructions issued – Reg.

The dress code of the Judicial Officers should be in keeping with the dignity of their office, shorts and shirts-sleeves, multicolored sarees, jeans etc. are quite unsuitable for the Presiding Officers of a Court. Therefore, the High Court is pleased to prescribe the following dress code for all the Judicial Officers in the State with immediate effect:

Dress of gentlemen Judicial Officers:

The gentlemen Judicial Officers in the State should wear full suit with white full shirt, grey or white trousers, black coat, tie and Black/brown shoes.

Dress of lady Judicial Officers:

All lady judicial officers should wear:

- (a) White/black, full/half sleeved, high neck blouse/shirt with collar
- (b) Sarees white/cream/grey/black (or) combination thereof
- (c) Salwar/Churidar/Long Skirt/trousers (white/cream/grey/black)
- (d) Full Sleeved black coat/other Full Sleeved coat

Note: Nothing should be worn which is likely to cause disturbance during the court proceedings or which is unbecoming to the dignity of a Judicial Officer.

All the Judicial Officers shall wear over, a black-coloured coat, a Judge's gown, white collar stiff/soft and white bands, while presiding over the Court.

On ceremonial occasions and official functions/visits, (i) the gentlemen Judicial Officers shall wear full suit, sobre colour shirt with full sleeves, tie and shoes, (ii) the lady Judicial Officers shall wear dress as indicated in (a) to (c) above with full sleeved coat befitting the dignity of a Judicial Officer.

Therefore, all the Presiding Officers in the State are hereby directed to follow the above dress code scrupulously.

All the Unit Heads in the State are requested to circulate the instructions among all the Judicial Officers in the Unit for compliance and monitor the implementation.

Acknowledge the receipt of the Circular.


REGISTRAR GENERAL
15-03-21

To

1. The Prl. Secretary to the Hon'ble the Chief Justice, High Court for the State of Telanagana. {for placing the same before the Hon'ble the Chief Justice}
2. All the Personal Secretaries to the Hon'ble Judges. {for placing the same before the Hon'ble Judges}.
3. All the Registrars, High Court for the State of Telangana.

4. All the Unit Heads in the State of Telangana. {with a request to communicate the same to all the Judicial Officers in your Unit}
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority.
7. The Secretary, High Court Services Committee, Hyderabad.
8. The Section Officers, Administrative Side Sections.